

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

No. Of Adjournment : 10

COURT NO. : 1

07.08.2019

O.A./260/766/2014

SUKLAL SINGH MUNDARY  
-V/S-  
DEFENCE

ITEM NO:11

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents submitted that he has already filed counter in this case.</p> <p>No one was present on behalf of the applicant in the previous date i.e. on 18.03.2019 and today also.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p>